

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Customs Appeal No.70555 of 2019

(Arising out of Order-in-Appeal No.16-CUS/APPL/LKO/2019 dated 21/01/2019
passed by Commissioner (Appeals) Customs, GST & Central Excise, Lucknow)

Shri Mohd. Rehan

.....Appellant

VERSUS

Additional Commissioner of Customs

(Preventive), Lucknow

....Respondent

APPEARANCE:

Ms. Vedika Nath, Advocate for the Appellant

Shri Manish Raj, Authorised Representative for the Respondent

CORAM: HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING : 07 August, 2023

DATE OF DECISION : 07 August, 2023

The appeal is dismissed as not maintainable. For order,
see order of date in Customs Appeal No.70114 of 2019.

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

LKS